



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032

OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 26/10/2022

SMT.LAXMIKODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1335082	228440	L.R. SWAMI CO & YJ TRIVEDI & CO	ANNIE JOHN VS SHREE RAM VIJAY RICE & PULSE MILLS			VIRUTAL
2	1168599	179791	L.R.SWAMI CO & D.P. AHUJA &CO	SAROJ JAIN VS M.A.C. MANIFATTURE ASSOCIATE CASHMER			VIRUTAL
3	1322388	226923	C.VENKATASUBRAMA NIAM & ANAND & ANAND	NANJUNDASA.H. VS HEARST COMMUNICATIONS			VIRUTAL
4	1348077	225326	C.VENKATASUBRAMA NIAM & ROYZZ & CO	PRASAN JAIN VS JAIN IRRIGATIONS SYSTEMS LTD			VIRUTAL
5	1335989	229192	RAO & RAO & SUN PHARMACEUTICAL INDUSTRIES LIMITED	BRILLIANT INDUSTRIES LTD VS UNIMED TECHNOLOGIES LIMITED			VIRUTAL
6	1314388	225053	RAO & RAO & MANOJ JAIN	MANOJ KUMAR SURANA VS OSWAL SOAP FACTORY			VIRTUAL
7	1238678	226841	S. BALA JANAKI & Y.J TRIVEDI & CO	M.MEKALA MANICKAM VS NIRMA LTD			PHYSICAL
8	1316790	226359	RAMJI G. ADVOCATE & VISHESH ASSOCIATES	SMT. P. NAGALAKSHMI VS LABORATORIES GRIFFON PVT LTD			PHYSICAL
9	1346518	228450	MOHAN ASSOCIATES & MEDLEY PHARMACEUTICALS LTD	TTK HEALTHCARE LIMITED VS BHARAT SHAH & CO			PHYSICAL
10	1157160	221331	P.S. DEEPIKA, ADVOCATE	INDU FORMULATIONS PVT LTD VS WOCKHARDT LIMITED			PHYSICAL

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11	1196717	226929	RAO & RAO & W.S. KANE & CO	V.NAGESWARA RAO GUPTA VS NAPHA PHARMACEUTICALS PVT LTD			PHYSICAL
12	1342493	225792	APR ASSOCIATES & SHUKLA TRADE MARK COMPANY	VENKATA NARAYAN VARADHA JAJAN VS THREE-N- PRODUCTS PVT LTD			PHYSICAL
13	1250042	225760	THE GLOBE TRADING COMPANY	GOOD HEALTH AGROTECH PRIVATE LTD VS SACHDEVA & SONS INDUSTRIES PVT LTD			PHYSICAL
14	1048052	226601	L.R.SWAMI CO	M/S. GUNTRU DIST MILK PRODUCTS MUTUALLY AIDED CO-OP UNION LTD VS BALAJI MILK FOODS PVT. LTD			PHYSICAL
15	1346468	228413	C.DANIEL & GLADYS & BHARTI REGISTRATION SERVICE	PRICOL LIMITED VS PARKASHBRASSWARE INDUSTRIESA			PHYSICAL
16	1343023	225325	S. BALA JANAKI & ROYZZ & CO	DOWAC SYSTEMS & PROJECTS INDIA PVT. LTD VS JAIN IRRIGATIONS SYSTEMS LTD			PHYSICAL
17	1335738	228647	V. GOPALAKRISHNA, ADVOCATE	LUNDBECK INDIA PVT. LTD VS NEON LABORATORIES LID			PHYSICAL
18	1331731	228415	APR ASSOCIATES & VISHESH & ASSOCIATES	AIN MEDICARE INDIA PVT LTD VS AGLOWMED LTD			PHYSICAL
19	1087973	226862	BRAIN LEAGUE IP COUNSELS & TRADESAFE	REVA ELETRIC CAR COMPANY PVT LTD VS REVA ELECTRIC CAR CO. PVT. LTD			PHYSICAL
20	1087974	226863	BRAIN LEAGUE IP COUNSELS & TRADESAFE	REVA ELETRIC CAR COMPANY PVT LTD VS REVA ELECTRIC CAR CO. PVT. LTD			PHYSICAL



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OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 27/10/2022

SMT.LAXMIKODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1632631	744640	LR. SWAMI CO & P.C.N. RAGHUPATHY	R. SIVASANKARAN VS SRI VALLI VILAS M.V. PAVADAI CHETTIAR SONS			VIRTUAL
2	1576568	744430	ASHOK KUMAR J. DAGA & TRADE MARK REGISTRATION BUREAU	MANOJ KUMAR VS BERGER PAINTS INDIA LTD			VIRTUAL
3	1576568	744676	ASHOK KUMAR J. DAGA & INDIA LAW SERVICES ADVOCATES, LEGAL CONSULTANTS	MANOJ KUMAR VS GRASIM INDUSTRIES LTD			VIRTUAL
4	1457585	744636	APR ASSOCIATES & Y.J TRIVEDI & CO	M/S CER-CHEM PVT LTD VS CERA SANITARYWARE LIMITED			VIRTUAL
5	1617982	744632	L.R. SWAMI CO. & SUSHANT M. SINGH & ASSOCIATES	M/S AURO-MA- RAMALINGAM TRUST VS ASIA PACIFIC JURIST ASSOCIATION			VIRTUAL
6	1590816	744628	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
7	1590815	744631	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
8	1590830	744624	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL

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9	1590840	744630	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
10	1590846	744625	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
11	1590823	744629	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
12	1590817	744626	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
13	1689175	744590	RAO & RAO & ANAND AND ANAND	WELSH & BRETON BLENDERS PVT LTD VS SKOL BREWERIES LIMITED			VIRTUAL
14	1617660	744554	SHILP GUPTA & R.K. DEWAN & CO	MRS.GULAB LALWANI VS PARLE PRODUCTS PRIVATE LILITED			VIRTUAL
15	1679230	744643	CHANDRAKANT M JOSHI & ANAND AND ANAND	BILZ VIBRATION TECHNOLOGY AG VS BRY-AIR PRIVATE LIMITED			PHYSICAL
16	1693147	744615	G.PARAMESH	MR.JUKESH KUMAR P. VS USV LIMITED			PHYSICAL



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OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 31/10/2022

SMT.LAXMIKODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1590814	744520	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
2	1590822	744519	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
3	1590842	744517	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
4	1611084	744431	APR ASSOCIATES & TRADE MARK REGISTRATION BUREAU	MR. RAGHAV PRASAD VS BERGER PAINTS INDIA LTD			VIRTUAL
5	1676505	744407	ASHOK KUMAR J. DAGA & VEENA C. GVALANI	MR.M. RAJESH KANKARIYA VS SHOPPERS STOP LIMITED			VIRTUAL
6	1676506	744408	ASHOK KUMAR J. DAGA & VEENA C. GVALANI	MR.M. RAJESH KANKARIYA VS SHOPPERS STOP LIMITED			VIRTUAL
7	1685651	744452	SELVAM & SELVAM & Y.J. TRIVEDI & CO	M/S WIPRO LIMITED VS RECKITT BENCKISER HEALTHCARE INDIA LIMITED			VIRTUAL

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8	1690910	744410	MR.V. GOPALAKRISHNA & VEENA C. GVALANI	TITAN INDUSTRIES LIMITED VS DESIGN TRINITY			VIRTUAL
9	1690912	744409	MR.V. GOPALAKRISHNA & VEENA C. GVALANI	TITAN INDUSTRIES LIMITED VS DESIGN TRINITY			VIRTUAL
10	1694707	744417	DASWANI & DASWANI & VISHESH & ASSOCIATES	MSN LABORATORIES LIMITED VS GLEMARK PHARMACEUTICALS LTD			VIRTUAL
11	1696481	744450	PMG ASSOCIATES & VISHESH & ASSOCIATES	GOPALAKRISHNA V.N VS NAVIN SAXENA RESEARCH & TECHNOLOGY LTD			VIRTUAL
12	1696566	744449	PMG ASSOCIATES & VISHESH & ASSOCIATES	ARTEM BIOGENICS PVT LTD VS GLEMARK PHARMACEUTICALS LTD			VIRTUAL
13	1703198	744404	RAO & RAO & TRADE MARK JURIS	BILBERRY LABORATORIES PVT LTD VS BESTOCHEM FORMULATIONS LTD			VIRTUAL
14	1590813	744518	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL